

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/3228/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 6th August, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/275, dtd. 05.08.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 06.08.2021. The District and Sessions Judge, Kamrup, Amingaon will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

3230 **JT.REGISTRAR (VIGILANCE)**
Memo NO.HC.VII-123/2003/3229-1 dated 6.8.2021

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon.
2. ✓ The Project Manager, Gauhati High Court.

6/8/21
JT.REGISTRAR (VIGILANCE)
Ran